

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.30 AM

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|----------------------------------|------------------------------------|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CA No.127/252/HDB/2018 |
| NAME OF THE COMPANY | K.S.T Teleservices Private Limited |
| NAME OF THE PETITIONER(S) | K.S.T Teleservices Private Limited |
| NAME OF THE RESPONDENT(S) | Registrar of Companies, Hyderabad |
| UNDER SECTION | 252 |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|---|-------------|------------------------|-----------------------|
| V. Venkata Ramu Reddy, Counsel & Attorney | | 9562-238639 | V. Venkata Ramu Reddy |
| | | | |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
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ORDER

Heard Mr. Venkatarami Reddy Learned counsel for the Petitioner.

Issue notice to the RoC, and the RoC is directed to submit his report within 3 weeks.

Post the case on 06th April 2018.

Member (T)

Member (J)